

23.09.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI  
Sh. B.C. Mishra, Ld. Counsel for accused

This case has been taken up through video conferencing via Cisco  
Webex app.

Matter is pending for prosecution evidence. However, in terms of  
administrative orders of Hon'ble High Court, presently evidence is not being  
recorded due to Covid pandemic.

Put up for same purpose on 21.10.2020.

**SANJAY BANSAL**

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BANSAL  
Date: 2020.09.23 13:14:30  
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(Sanjay Bansal)  
Spl. Judge (PC Act) CBI-16  
RADC, New Delhi.  
23.09.2020

23.09.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI  
Sh. Bhavtosh Sharma, Ld. Counsel for accused Vinod Gupta A-1  
Sh. Abhishek Prasad, Ld. Counsel for accused M.P.Bajaj A-2 and  
J.S.Sharma A-3  
Sh. Sameer Dewan, Ld. Counsel for accused Adarsh Malhotra A-4,  
Ashish Lamba A-6, Nakul Malhotra A-7 and Bharat Singh A-9  
Sh. S.K. Bhatnagar, Ld. Counsel for accused P.K. Thirwani

None for other accused persons

This case has been taken up through video conferencing via Cisco  
Webex app.

Arguments on charge heard partly. Ld. Counsels submit that they  
would like to refer to various documents during physical hearing.

Put up for remaining arguments on charge on 03.10.2020 by which  
time roster of physical hearing for October will also be available.

**SANJAY  
BANSAL**

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SANJAY BANSAL  
Date: 2020.09.23  
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(Sanjay Bansal)  
Spl. Judge (PC Act) CBI-16  
RADC, New Delhi.  
23.09.2020

23.09.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI

Sh. Anurag Andley and Ms. Harpreet Kalsi, Ld. Counsels for accused  
Anup Mohta  
Sh. Rishikesh Kumar, Ld. Counsel for accused Nikunj Aggarwal  
Both the accused are also in attendance

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Ld. Counsel for accused Anup Mohta submits that still some  
documents are short. He pointed out that three letters referred to in D-40 are yet to  
be supplied. Ld. Sr. PP submits that he will seek clarifications from IO and do the  
needful.

Let the needful be done within a week.

Ld. Counsel for Nikunj Aggarwal submits he has not been supplied  
any documents as per previous orders.

Let copies of remaining documents be supplied to him also by the  
prosecution within a week.

Put up for arguments on charge on 05.10.2020.

**SANJAY  
BANSAL**

Digitally signed by  
SANJAY BANSAL  
Date: 2020.09.23 12:11:35  
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(Sanjay Bansal)  
Spl. Judge (PC Act) CBI-16  
RADC, New Delhi.  
23.09.2020